

PATNA HIGH COURT, PATNA.  
NOTIFICATION

Dated <sup>28<sup>th</sup></sup> November, 2018.

No. <sup>475</sup> A : Hon'ble the Chief Justice has been pleased to appoint Ms. Anamika T., Additional District and Sessions Judge, Muzaffarpur presently working as Officer on Special Duty, Patna High Court, Patna as I/C Registrar (Establishment), Patna High Court, Patna from the date She assumes charge of the office of Registrar (Establishment), Patna High Court, Patna till further orders.

By order of Hon'ble the Chief Justice,  
Sd/- B.B.Pathak

Registrar General.


Memo No. 85250-85271 / Dated, Patna the 28<sup>th</sup> NOV., 2018

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / A.G. (A & E) Bihar, G.A.7, Birchand Patel Marg, Patna / Under Secretary, Personal Claim and Pay fixation Cell '3', Finance Department, Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (I.T.)-cum- C.P.C., Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Ms. Anamika T., Additional District and Sessions Judge, Muzaffarpur presently working as O.S.D., Patna High Court, Patna / Joint Registrar (Establishment), Patna High Court, Patna / Joint Registrar-cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Muzaffarpur / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / Section Officer, Accounts (Establishment), Patna High Court, Patna / Section Officer, Accounts (General), Patna High Court, Patna / Section Officer, J.O.S.R.R., Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Section Officer, Computer Cell, Patna High Court, Patna / Court Officer, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

(The officer concerned is directed to hand over charge of her office at Muzaffarpur immediately so as to join her new assignment at Patna High Court, Patna soon thereafter).

(-) **For Ms. Anamika T. only.**

By order of the High Court,

  
Registrar General